

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO. 1980
TO BE ANSWERED ON 17th MARCH, 2023

STATUS OF REVIEW OF FREE TRADE AGREEMENTS

1980 SHRI ANEEL PRASAD HEGDE:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) the status of the comprehensive review of Free Trade Agreements (FTAs) commissioned by Government; and
- (b) the key findings and recommendations and when will the Report be made public?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a) & (b): Government reviews Free Trade Agreements (FTAs) from time to time taking into account the experience gained from the implementation of the FTAs and the inputs received through stakeholder consultations conducted on regular basis. Government has initiated action to review India-Korea Comprehensive Economic Partnership Agreement (CEPA) and India-ASEAN Comprehensive Economic Cooperation Agreement (CECA).
